

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

UNSTARRED QUESTION No. 1127  
TO BE ANSWERED ON 13.12.2022

**DRAFT NATIONAL POLICY ON DISABILITY**

1127. SHRI ACHYUTANANDA SAMANTA:  
SHRI BHARTRUHARI MAHTAB:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) the current status of the draft National Policy on Disability since the public consultation period ended on August 31, 2022;
- (b) whether any amendments have been made considering the public feedback and consultation with relevant stakeholders; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The last date for submission of comments/suggestions on the draft National Policy on Disability was extended to 30<sup>th</sup> September, 2022. Comments and suggestions received in this regard are under consideration.

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